

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3079
ANSWERED ON 06.08.2026**

OVERLOADED TRANSFORMERS IN SONIPAT

**†3079. SHRI SATPAL BRAHAMCHARI:
SHRI JAI PARKASH:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether due to overloaded transformers, dilapidated power lines and excess load capacity, frequent transformer breakdowns, power outages and risk of accidents persist in several villages and urban colonies of Sonipat and Hisar Lok Sabha Constituencies;**
- (b) if so, the details of the sanctioned projects and funds allocated for the replacement and capacity enhancement of such transformers and dilapidated power lines in the said constituencies during the last three years;**
- (c) whether the Government is implementing any special scheme for working on the expansion of separate agricultural feeders, modernization and implementation of smart distribution systems to ensure uninterrupted power supply to farmers for irrigation within stipulated timelines;**
- (d) if so, the details of the proposed works, timelines thereof and the expected benefits therefrom in Sonipat Lok Sabha Constituency; and**
- (e) the details of the proposed agricultural feeders, the present progress of the works and the likely timeframe for the completion thereof in the Hisar Lok Sabha Constituency?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) Electricity is a concurrent subject and power distribution is handled by distribution utilities that function under the guidance of the respective State Electricity Regulatory Commissions (SERCs) and State Governments. As per the Electricity Act, 2003, distribution of electricity is a licensed activity and it is the duty of the respective distribution licensee to develop and maintain an efficient and safe distribution system in its area of supply. Hence, the responsibility for taking necessary measures for the upgradation and maintenance of the

distribution system to ensure quality power supply, including transformers and distribution lines, rests with the respective distribution utilities.

As reported by the distribution utilities of Haryana, details regarding overloaded Distribution Transformers (DTRs), dilapidated/overloaded power lines identified, transformer breakdown cases during the last three years; major reasons for such breakdowns and the action taken in respect of Hisar and Sonipat Lok Sabha Constituencies are given at Annexure-I.

(b) to (e): The Government of India launched Revamped Distribution Sector Scheme (RDSS) in the year 2021 to supplement the efforts of States to help them provide quality supply of power to consumers through a financially sustainable and operationally efficient distribution sector. Loss reduction infrastructure and smart metering works worth Rs 1.53 lakh crores and Rs 1.31 lakhs crores, respectively, have been sanctioned under RDSS. The loss reduction and smart distribution works sanctioned under RDSS include:

- i. Works for creation of new/upgradation of substations including Gas Insulated Switchgear (GIS) Substations**
- ii. Installation of new Distribution Transformers (DT) and augmentation of existing DTs**
- iii. Replacement of old conductors**
- iv. Underground of HT/LT lines**
- v. Supervisory Control and Data Acquisition (SCADA) works**
- vi. Smart metering works covering 19.79 crore consumers and smart system metering works for 2.11 lakh feeders and 52.53 lakh DTs have been sanctioned. Till date, 5.83 crore smart meters have been installed under RDSS, and overall, 7.34 crore smart meters have been installed across the country under various schemes.**

The above sanction includes works for loss reduction infrastructure amounting to Rs 6,693.15 crores under RDSS for the state of Haryana. Further, as reported by the State, all agricultural feeders have already been segregated since 2021. The smart metering works were undertaken by the State under its own plan in the districts of Gurugram, Panchkula, Karnal, Panipat and Faridabad for 8.74 lakh consumers.

The details regarding works undertaken under RDSS in Hisar and Sonipat Lok Sabha constituencies are given at Annexure-II. The sanctioned works are expected to complete with the scheme period i.e. March 2028. The works once executed would lead to improvement in quality of power supply and enhanced consumer services.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3079 ANSWERED IN THE LOK SABHA ON 06.08.2026

Constituency and details	Action Taken
Hisar (DHBVNL) No. of Overloaded DTRs: 1099 No. of Dilapidated/ overload Lines identified: 78 No. of T/F Breakdown Cases (Last 3 Years): 16976 Major Reasons: Internal fault/Over loading and Heavy wind storm	Over loading of transformers was addressed by providing additional 346 nos. of transformers along with augmentation of 406 nos. of transformers. (Implemented by DHBVN departmentally) Total 16 nos. of feeders to be bifurcated out of which 9 feeders completed, 7 nos. feeders are under progress under RDSS. Further, 68 nos. of feeders have been upgraded departmentally.
Sonipat (DHBVNL and UHBVNL) No. of Overloaded DTRs: 1776 No. of Dilapidated/ overload Lines identified: 111 No. of T/F Breakdown Cases (Last 3 Years): 6372 Major Reasons: Internal fault and Heavy wind storm	Over loading of transformers was addressed by providing additional 250 nos. of transformers along with augmentation of 1080 nos. of transformers, while the remaining works are being completed in a phased manner. Feeder bifurcation of 90 nos. overloaded feeders has been completed; 40 nos. presently under progress under RDSS, while 18 nos. will be bifurcated departmentally.

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PARTS (b) TO (e) OF UNSTARRED QUESTION NO. 3079 ANSWERED IN THE LOK SABHA ON 06.08.2026**

Works sanctioned in Hisar Constituency under RDSS**Financial progress***(Amount in Rs crore)*

Approved Project Cost	145.73
Approved Gol grant	87.48
Gol grant released	23.27

Physical Progress**Overall physical progress: 40 %**

Major Head	Approved Project Cost (Rs crore)	Particular	UoM	Sanctioned	Awarded	Completed
Feeder bifurcation	25.63	HT lines	ckm	382.81	312.81	58.65
		LT lines	ckm			
		DTs	nos.			
Cabling works (AB + UG)	16.74	HT cables	ckm	-	-	-
		LT cable	ckm	183.92	183.83	121.58
Augmentation/reconductoring of lines	29.26	HT lines	ckm	607.25	577.26	312.34
	12.20	LT lines	ckm	227.62	227	126.81
Substation	61.49	New substation	nos.	3	3	0
		Augmentation of substation	nos.	8	8	6
		Additional Power X-mer	nos.	14	14	6
VCB at Substation	0.42	VCB at Substation	Nos	8	8	0
Total	145.73					

Works sanctioned in Sonipat Constituency under RDSS**Financial progress***(Amount in Rs crore)*

	DHBVNL (Partial Jind area in Sonipat constituency)	UHBVNL (Balance area in Sonipat Constituency)	Total
Approved Project Cost	66.09	140.93	207.02
Approved Gol grant	39.65	84.56	124.21
Gol grant released	10.55	44.74	55.29

Physical Progress (Overall physical progress: 81.51 %)

Major Head	Approved Project Cost (Rs Cr.)	Particular	UoM	Sanctioned	Awarded	Completed
Feeder bifurcation	56.51	HT lines	ckm	481.73	481.72	288.48
		VCB	Nos.	61	127	60
		DTs	nos.			
Cabling works (AB + UG)	38.43	LT Cable	ckm	437.82	437.82	313.14
New Lines/cable	8.65	HT lines	ckm	62.30	97.20	62.30
		LT lines	ckm			
Augmentation/ re-conductoring of lines/cable	28.99	HT lines	ckm	492.36	570.22	479.25
	39	LT lines	ckm	1084.84	1088.88	447.82
	11.70	Augmentation of DTs	nos.	240	240	240
Substation	30.56	New substation	nos.	5	5	5
Total	207.02					
